

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated:19.05.2016

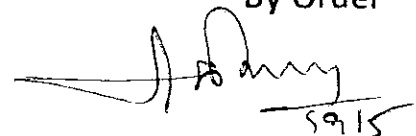
ORDER NO. 55 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 37 of 2016 and 51 of 2016 for CESTAT Delhi** to the extent indicated below:-

On 19/05/2016 at 10.30 A.M Hon'ble Shri M.V. Ravindran, Member (Judicial) will hear the Single Member matters from S.No. 1 to 7 and 15 and **Hon'ble Shri B. Ravichandran, Member (Technical)** will hear Single Member matters from S.No.8 to 14, as notified.

On 19/05/2016 the Excise DB matters stand adjourned.

By Order



(A.Mohan Kumar)
Registrar

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Assistant Registrar